

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1116/2002  
MA 899/2002

New Delhi, this the 6th day of May, 2002

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)  
HON'BLE SHRI GOVINDAN S.TAMPI, MEMBER (A)

1. S.K.Sharma  
S/o Late Sh. Sunka Ram Sharma  
Machine Minder 54, Printing Sec.  
MI 16, West Block - 3, R.K.Puram, New Delhi.  
(MES 366556).
2. V.K.Anand  
S/o Shri Baldev Prakash Annand  
Helio-cum-Photostate Operator  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366557).
3. Vijay Kumar  
S/o Chael Behari  
Proof Reader  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366558).
4. B.K.Brahma  
S/o Sh. Hari Charan Brahma  
Compositor  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366560).
5. Gopal Singh  
S/o Sh. Puran Chand  
Compositor  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366561).
6. Dibakar Naskar  
S/o Sh. Dharender Nath Naskar  
Mono caster  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366564).
7. Banwari Lal  
S/o Shri Kishan Lal  
Machine Minder  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi  
(MES 366565).
8. Ram Pal Singh  
S/o Shri Shyam Lal  
Compositor (MES 366555)~  
56, Printing Sec.  
Engineers Army Headquarters  
New Delhi.

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9. Kalyan Singh  
S/o Shri Khushal Singh  
Ex-book binder  
R/o A-276, Kidwai Nagar, New Delhi.  
(Retired on superannuation).

10. Brij Mohan Kukreti  
S/o Shri Raghunand  
Ex-Compositor  
90-A, Shyam Vihar, Phase-I  
Najafgarh Area, New Delhi.  
(since retired on superannuation)

11. Satish Kumar  
Book binder (MES 375321)  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi

12. Mohinder Singh  
Book Binder  
54, Printing Sec. MI 16  
West Block-3, R.K.Puram, New Delhi

13. Baljeet Singh  
Compositor 56, Printing Section, New Delhi.  
(MES 313971)~

14. Sanjeev Shankar Saxena  
Book Binder 56, Printing Section  
New Delhi. (MES 375320).

...Applicants  
(By Advocate Dr. S.P.Sharma)

#### V E R S U S

UNION OF INDIA : THROUGH

1. Secretary  
Ministry of Defence  
South Block, New Delhi.
2. The Engineer in Chief  
Kashmir House, New Delhi.
3. Garission Engineer (MES) New Delhi  
Rao Tula Ram Marg  
Delhi Cantt, Delhi - 110 010.
4. Chief Engineer Western Command  
Chandimandir.
5. Chief Engineer, Delhi Zone  
Delhi Cantt, Delhi - 110 010.

...Respondents

#### O R D E R (ORAL)~

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We have heard Dr. S.P.Sharma, Learned counsel  
for the applicant.

2. MA 899/2002 for joining together is

allowed.

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3. In this application, the applicants who are employed as Technicians of different trades in the Printing Section under the respondents, have submitted that they have neither been granted annual increments nor their pay has been fixed in accordance with the relevant Rules and Instructions. Learned counsel has submitted that the applicants have submitted representations in this regard, for example, the representation submitted by applicant No.1 Shri S.K.Sharma on 24-1-2002 (page 47 & 48) of the paper book to which no reply has been received. He submits that similar representations have also been submitted by the other applicants and no reply have been given by the respondents on them also. He has drawn our attention to the order issued by respondent No.3 addressed to respondent No.1, in which it has been mentioned, inter alia, that the Printing Press staff are pressing hard for grant of annual increments after due fixation of their pay. In the circumstances, a request has been made to the competent authority in the office of respondent No.1 i.e. A.A.O., New Delhi to take necessary action in the matter with regard to the reliefs prayed for by the applicants. Learned counsel submits that no such decision has either been taken or atleast communicated to the applicants till date. Hence this OA.

4. In the facts and circumstances of the case, we consider it appropriate to dispose of this OA with the following directions :-

Respondents shall consider the aforesaid representations of the applicants together with the letter dated 24-12-2001 from one of their subordinate

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officers and the grounds taken by the applicants in the present Original Application and pass a detail, reasoned and speaking order. This shall be done within two months from the date of receipt of a copy of this order with intimation to the applicants. In case the claims of the applicants are agreed to by the respondents, they shall take necessary action expeditiously to implement the same so as to avoid further infructuous litigation in public interest. No order as to costs.

(GOVINDAN S. TAMPI)  
MEMBER (A)

/vksn/

*Lakshmi Swaminathan*  
(SMT. LAKSHMI SWAMINATHAN)  
VICE-CHAIRMAN (J)